

**आपात स्थिति के दौरान सेवाओं का समाप्त किया जाना और स्थानान्तरण**

4705. डा० महादीपक सिंह शाह्य : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्हें अनेक रेलवे कर्मचारियों से अभ्यावेदन प्राप्त हुए हैं जिनमें आपात स्थिति के दौरान सेवाओं को समाप्त किये जाने और स्थानान्तरण के विरुद्ध शिकायतों की गई हैं ; और

(ख) यदि हां, तो उनकी संख्या कितनी है और उनके सम्बन्ध में क्या कार्यवाही की गई है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख). सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी ?

**Arrest of Saboteurs in connection with Accidents near Rewari and Akola**

4706. SHRI D. B. CHANDRE GOWDA:

SHRI S. S. SOMANI:

SHRI K. MALLANNA:

SHRI C. K. JAFFER SHARIEF:

SHRI RAJKESHAR SINGH:

SHRI M. RAM GOPAL REDDY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have arrested some saboteurs in regard to the tragedy at Rewari and Akola train mishaps; and

(b) whether any inquiry has also been conducted by the Government and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). None has been arrested so far in the case of railway accident near Rewari. However, a case on FIR No. 206 was registered under Section 126 Indian Railways Act by Government Railway Police Rewari (Haryana) and the Police investigations are still continuing.

In regard to the accident near Akola, five persons have since been arrested by the Civil Police, Mana (District Akola), Maharashtra on 22-11-1977. Further Police investigations continue.

**Guideline for Posting of Railway Officers as Chairman of Railway Service Commission**

4707. SHRI S. K. SARDA: Will the Minister of RAILWAYS be pleased to state:

(a) what is the guideline for posting of Railway Officers as Chairman of the Railway Service Commissions;

(b) whether posting of Shri D. C. Misra, Senior Divisional Commercial Superintendent, Northern Railway, Allahabad, as Chairman Railway Service Commission, Allahabad, during the days of Emergency was strictly in accordance with the rules and guidelines;

(c) whether Government are aware that posting of Senior Divisional Commercial Superintendent, Allahabad as Chairman was done by the then Minister of Railways to regularise the *ad hoc* appointments made by his Special Assistant and when protests were made Shri Misra had to be reverted to his post of Sr. D.C.S. Allahabad; and

(d) what action Government propose to take in the matter to avoid recurrence?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI SHEO NARAIN): (a) Recruitment Rules have been framed for filling the post of Chairman, Railway Service Commission, in consultation with the Union Public Service Commission and the Ministry of Law. According to the Rules, the post is to be filled from a panel of names prepared by the Ministry of Railways and sent to Union Public Service Commission who finally select and recommend a name out of it. The field of choice for framing the panel is as under:—

- (i) Serving or Retired Railway/Government Officers;
- (ii) ex-M.Ps.; and
- (iii) Men of repute e.g. educationists, eminent lawyers etc.

Whenever the post of a Chairman, Railway Service Commission, falls vacant, a Railway Officer is appointed on temporary basis to look after the work of the Railway Service Commission, pending regular selection through the Union Public Service Commission.

(b) Shri D. C. Misra, Senior Divisional Commercial Superintendent, Northern Railway, was appointed as Chairman, Railway Service Commission, Allahabad, purely on *ad-hoc* basis from 17.5.1976 to 16.8.1976 pending selection of a regular Chairman who took over on 16-8-1976 A.N.).

(c) and (d). Appointment of Railway Officers as Chairman, Railway Service Commission is ordinarily done when the posts fall vacant and pending the selection of suitable persons, in consultation with the Union Public Service Commission. For instance, in the Railway Service Commission, Madras, when the post of Chairman fell vacant, another Railway Officer was appointed from 7.1.1977 to 7.10.1977. Likewise, a Railway Officer has been appointed Chairman, Railway Service Commission, Calcutta, w.e.f. 5.8.1977 onwards on temporary basis pending regular se-

lection of the incumbent. As per the available records, no protests were received when Shri D. G. Misra was appointed.

वर्ष 1974 को हड़ताल में भाग लेने के कारण सेवा से निकाले गये उत्तर रेलवे के कर्मचारी

4708. श्री हुकम चन्द कछवाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर रेलवे में वर्ष 1974 में रेलवे हड़ताल में भाग लेने के कारण सेवा से निकाले गये कितने कर्मचारियों को अब तक बहाल किया गया है ;

(ख) कितने कर्मचारियों को अभी बहाल किया जाना बाकी है ; और

(ग) उनको बहाल न किये जाने के क्या कारण है और उन्हें कब तक बहाल किया जायेगा ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) 1388

(ख) 1

(ग) यद्यपि उस व्यक्ति को ड्यूटी पर वापस लेने का आदेश भेज दिया गया था फिर भी वह ड्यूटी पर वापस नहीं आया ।

1974 को हड़ताल के दौरान सेवा से निकाले गये पूर्व रेलवे के कर्मचारी

4709. श्री हुकम चन्द कछवाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :